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Investment by Financial Institutions in
Public Sector Companies

5963. SHRI K. PRADHANI: Will the Minister of FINANCE be pleased to state: the accredited value of the investment made by the various financial institutions in the public sector companies during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI RAMESH-
WAR THAKUR) : The total investment of financial institutions, viz. IDBI, IFCI, ICICI and IRBI, in public sector companies during the last three years is as follows:

Year (April-March)	Amounts (Rs. crores)
1988-89	944.3
1989-90	901.9
1990-91	808.1

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Family Courts in Delhi

5964. SHRIMATI MALINI BHAT-TACHARYA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Union Government have reviewed the matter of setting up family courts in Delhi;

(b) if so, the decision taken by the Government in this regard; and

(c) the time by which the family courts will be set up in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) : (a) to (c). Delhi

Administration were advised to review the matter of setting up of Family Courts as a result of protest by the Advocates of Delhi. According to them, no time limit for setting up of Family Courts in Delhi has been fixed. The Delhi Administration, to propose to establish 10 Family Courts as soon as it may be practicable on finding suitable accommodation and suitable persons for manning the Family Courts.

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Television
Manufacture of Colour T.V. Tubes by
BEL

5965. SHRI C.P. MUNDALA GIRI-YAPPA: Will the Minister of DEFENCE be pleased to state:

(a) whether there is any proposal to manufacture colour T.V. tubes at Bharat Electronics Limited (BEL), Bangalore;

(b) if so, the time by which the production is likely to start; and

(c) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a). No, Sir.

(b) Does not arise.

(c) The installed and sanctioned capacity for production of colour T.V. picture tubes in the country is adequate to meet the domestic demand and hence there is no requirement for a Defence PSU to invest in this area.

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Funds from Aid India Consortium

5966. SHRI K. THULASTAH VANDAYAR: Will the Minister of FINANCE be pleased to state:

(a) the projects taken up with the funds from the Aid India Consortium at present;

(b) whether there is any proposal to take up more non-project aids for reforms in a speedy way;

(c) the total aid received by India during the last three years from the Consortium and the major projects for which the funds were utilised;

(d) whether more aid is proposed to be sought from the consortium; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : (a) Funds pledged at the Aid India consortium are being utilised for a number of development projects in various sectors of the economy such as Agriculture, Energy, Fertilizer, Industry, Infrastructure, Irrigation, Urban Development and Social Sectors. Projects-wise details are contained in the Brochure on External Assistance published by the Ministry of Finance. A copy of Brochure for 1989-90 has been placed in the Library of the House.

(b) Aid negotiations are a continuous process. Relative importance of Both the project as well as non-project aid is kept in view depending on the investment requirements of the economy and Balance of Payment support necessary to meet the situation.

(c) The total aid received by India during 1988-89, 1989-90 and 1990-91 from the Consortium has been Rs. 4948 crores, Rs. 5447 crores, and Rs. 6287 crores respectively. The major projects financed by this assistance are in Agriculture, Energy, Industry, Fertilizer, Infrastructure, Irrigation, Urban Development and Social sectors.

(d) and (e). Government of India will make a strong case for increased level of aid pledges from the donors at the India Consor-

tium Meeting scheduled for 19th & 20th September, 1991.

[Translation]

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Exports by State Trading Corporation

5967. SHRI SIMON MARANDI: Will the Minister of COMMERCE be pleased to state:

(a) whether the exports made by the State Trading Corporation during 1990-91 are much less as compared to 1989-90;

(b) if so, the reasons therefor; and

(c) the action taken to increase the exports by the State Trading Corporation during the current financial year?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a). Yes, Sir.

(b) Major reasons for lower exports by STC during 1990-91 are:-

—Decision of Gulf Cooperation Council (GCC) to buy rice directly from Indian traders rather than through STC;

—Discontinuance of purchase of footwear components by certain major buyers in erstwhile GDR;

—Lower exports of castor oil to RPA because of exports directly from Kandla Free Trade Zone;

—Temporary freezing of counter trade arrangements against a defence contract;

—Adverse impact of the Gulf crisis on the export of a number of items;

—Lower exports to USSR because of